

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

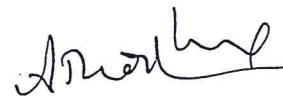
APPLICATION NUMBER :
PETITION NUMBER : CP/683/(IB)/2017
NAME OF THE PETITIONER(S) : CO. JEGANNATHAN & 1
NAME OF THE RESPONDENT(S) : SPRING FIELD SHELTERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

S.T.P. KUILMOZHI
ADVOCATE FOR RESPONDENT


2/1/18
9448870066

A. ASHOK KUMAR
Advocate For Petitioner



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has not filed the reply in spite of the direction that has been given on 11.12.2017 and prayed for more time. The Respondent has already availed more than 20 days' time for filing the counter. Therefore, in the interest of justice, three more days' time is provided for filing the counter with the direction to file the same before next date of hearing by providing copy of the same to the other side. Matter is posted for arguments. Put up on 08.01.2018 at 10.30 A.M.

Sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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